

further recommendations (including those which have been either partly accepted, accepted in a modified form or rejected of the Committee on Broadcasting and Information Media relating to Radio and Television, [Placed in Library, see No. LT-25/67]

- (2) A copy of the Report of the Committee on Broadcasting and Information Media on Press Information and Publicity, [Placed in Library, see No. LT-26/67].

ANNUAL REPORT OF CENTRAL WAREHOUSING CORPORATION, ETC.

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): I beg to lay on the Table—

- (1) A copy of Annual Report of the Central Warehousing Corporation for the year 1965-66, along with Annual Accounts and the Audit Report thereon under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library, see No. LT-27/67].
- (2) A copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1967, published in Notification No. G.S.R. 187 in Gazette of India dated the 11th February, 1967, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library, see No. LT-28/67].
- (3) A copy of the Central Warehousing Corporation (Amendment) Rules, 1967, published in Notification No. G.S.R. 56 in Gazette of India dated the 14th January, 1967, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library, see No. LT-29/67].

- (4) A copy of Notification No. G.S.R. 1831 published in Gazette of India dated the 3rd December, 1966, making certain amendments to the Food Corporations (Eighth Amendment) Rules, 1966, under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library, see No. LT-30/67].

- (5) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Fertiliser (Control) First Amendment Order, 1967, published in Notification No. G.S.R. 125 in Gazette of India dated the 28th January, 1967.

(ii) The Vegetable Oil Products Control (Amendment) Order, 1967, published in Notification No. G.S.R. 155 in Gazette of India dated the 4th February, 1967.

[Placed in Library, see No. LT-31/67].

- (6) A copy of Notification No. S.O. 3882 published in Gazette of India dated the 17th December, 1966, issued under section 4 of the Agricultural Produce Cess Act, 1940. [Placed in Library, see No. LT-32/67].

REGISTRATION OF FOREIGNERS (EXEMPTION) AMENDMENT ORDER, ETC.

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): On behalf of Shri Vidya Charan Shukla, the Minister of State in the Ministry of Home Affairs, I beg to lay on the Table—

- (1) A copy of the Registration of Foreigners (Exemption) Amendment Order, 1967, published in Notification No. G.S.R. 334 in Gazette of India dated the 11th March, 1967.